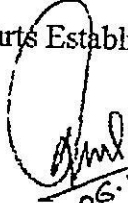


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

ORDER

In pursuance of the Order dated 06.01.2025, Sh. Kanwar Pal Meena, S/o Sh. Shri Ram Meena, Orderly, EC: 59708397, is hereby discharged/ relieved from the services without any stigma with immediate effect under Rule 22 of Delhi District Courts Establishment Rules, 2012, as he has not successfully completed his probation period.


06.11.2025

(VIRENDER KUMAR BANSAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 87210 - 87 227
/F-2431/Vig./2025

Dated 06 NOV 2025

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge, North-East/ East District, Karkardooma Courts, Delhi/ South-West District, Dwarka Courts, Delhi.
2. The Administrative Officer (J)/ In-charge, Administration Branch-III, Central District, Tis Hazari Courts, Delhi/ North-East / East, District, Karkardooma Courts, Delhi/ South-West District, Dwarka Courts, Delhi.
3. The Accounts Officer/DDO, Accounts Branch, North-East District/ East District, Karkardooma Courts, Delhi/ South-West District, Dwarka Courts, Delhi.
4. In-charge, Vigilance Branch, North-East/ East District, Karkardooma Courts, Delhi.
5. In-charge/ Dealing Official Leave Section, North-East District, Karkardooma Courts, Delhi/ South-West District, Dwarka Courts.
6. Dealing Official, Personal File, Recruitment Cell, Seniority & Promotion, ACR Cell, Transfer & Posting (Central), Administration Branch-III, Tis Hazari Courts, Delhi.
7. Sh. Kanwar Pal Meena, Orderly, S/o Sh. Shri Ram Meena, Office Pool, South-West District, Dwarka Courts, Delhi. Also at:- RZF- 408, Pole No. 97, First Floor, Khasra No. 51/24, DDA Park Road, Raj Nagar- 2, Delhi- 110077. (Through Process Server).
8. The Dealing Official, Layers Seat, Administration Branch-III, Central, THC, Delhi.
9. The Web Site Committee, Hindi/English, THC, Delhi.


06.11.2025

(VIRENDER KUMAR BANSAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI